

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 139**

Answered on Monday the 22nd July, 2024/31Ashadha, 1946 (SAKA)

15th Finance Commission

139. Dr. Shrikant Eknath Shinde:
Shri Praveen Patel:
Shri Naresh Ganpat Mhaske:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the total grants to be given to each State according to the 15th Finance Commission recommendations;
- (b) whether the Government has disbursed all these grants to the States, if so, the details thereof;
- (c) if not, the reasons therefor and the time by which the same is disbursed;
- (d) whether the State Governments have requested for more Central assistance for funding development projects, if so, the details thereof; and
- (e) the manner in which Government is planning to help the States to overcome the revenue loss?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a): As per the final report of the 15th Finance Commission (15th FC), which has been accepted by the Union Government, details of Sector-wise and State-wise total grants-in-aid recommended by the Commission for the award period from 1st April, 2021 to 31st March, 2026 are provided in the Annexure-I.

Contd. on page-2.

(b) & (c): The grants-in-aid are disbursed as per the laid down procedure and time frame stipulated by the 15th FC. Details of Sector-wise and State-wise total grants-in-aid disbursed to each of the States by the Union Government from 1st April, 2021 onwards are provided in the Annexure-I.

The 15thFC has allocated grants-in-aid, year-wise, and their disbursement is subject to fulfillment of conditions stipulated including recommendations received from the nodal Ministries concerned. The States can avail these grants-in-aid within the 15th FC award period. Presently, no request for release of these grants-in aid recommended by the Ministry concerned is pending for disbursement.

(d) & (e): The 15thFC after assessing the projected Revenues & Expenditure of each of the States, has recommended Post Devolution Revenue Deficit Grant to States with projected deficit in the Revenue Account which amounts to a total of Rs. 2,94,514 crore for the award period 2021-26. Out of this, an amount of Rs. 2,64,488 crore (as on 15.07.2024) has already been disbursed to eligible States. As per ATR submitted by the Union Government on 15th FC recommended grants-in-aid, there is no scope for more central assistance as the Sector-wise and State-wise grants-in-aid to be disbursed are fixed except for release of additional central assistance from National Disaster Response Fund for assistance in case of disaster of severe nature.

Annexure-I

Annexure to part (a) & (b) of the Answer to Lok Sabha Unstarred Question No. 139 for answer on 22.07.2024
Sector-wise & State-wise details of 15th Finance Commission grants-in-aid recommended and disbursed up to 15-7-2024

(Rs. in Crore)

| S. No. | States | Post Devolution Revenue Deficit Grant | | Total Local Bodies Grant | | Disaster Management Grants* | | Total Grants-in-Aid | |
|--------|-------------------|---------------------------------------|---------------|-----------------------------------|---------------|-----------------------------------|--------------|-----------------------------------|---------------|
| | | 15 th F. C. Allocation | Released | 15 th F. C. Allocation | Released | 15 th F. C. Allocation | Released | 15 th F. C. Allocation | Released |
| 1 | Andhra Pradesh | 30497 | 30497 | 18063 | 10263 | 6183 | 3398 | 54743 | 44158 |
| 2 | Arunachal Pradesh | 0 | 0 | 1618 | 190 | 1382 | 681 | 3000 | 871 |
| 3 | Assam | 14184 | 14184 | 10934 | 5422 | 4268 | 2514 | 29386 | 22120 |
| 4 | Bihar | 0 | 0 | 35577 | 17165 | 7824 | 6002 | 43401 | 23167 |
| 5 | Chhattisgarh | 0 | 0 | 10368 | 5037 | 2387 | 886 | 12755 | 5923 |
| 6 | Goa | 0 | 0 | 609 | 151 | 63 | 34 | 672 | 185 |
| 7 | Gujarat | 0 | 0 | 22163 | 11544 | 7316 | 4298 | 29479 | 15842 |
| 8 | Haryana | 132 | 132 | 9066 | 3567 | 2715 | 1617 | 11913 | 5316 |
| 9 | Himachal Pradesh | 37199 | 29770 | 3049 | 1490 | 2258 | 2503 | 42506 | 33763 |
| 10 | Jharkhand | 0 | 0 | 12322 | 5540 | 3138 | 1245 | 15460 | 6785 |
| 11 | Karnataka | 1631 | 1631 | 21877 | 10051 | 4369 | 8170 | 27877 | 19852 |
| 12 | Kerala | 37814 | 37814 | 12554 | 6029 | 1738 | 991 | 52106 | 44834 |
| 13 | Madhya Pradesh | 0 | 0 | 28367 | 13884 | 10059 | 6981 | 38426 | 20865 |
| 14 | Maharashtra | 0 | 0 | 41391 | 17123 | 17803 | 10503 | 59194 | 27626 |
| 15 | Manipur | 9796 | 7505 | 1277 | 151 | 234 | 108 | 11307 | 7764 |
| 16 | Meghalaya | 3137 | 3064 | 1385 | 267 | 363 | 192 | 4885 | 3523 |
| 17 | Mizoram | 6544 | 5239 | 713 | 223 | 259 | 170 | 7516 | 5632 |
| 18 | Nagaland | 21249 | 14890 | 1038 | 264 | 228 | 257 | 22515 | 15411 |
| 19 | Odisha | 0 | 0 | 15752 | 9051 | 8865 | 6487 | 24617 | 15538 |
| 20 | Punjab | 25968 | 24638 | 10305 | 4701 | 2736 | 1765 | 39009 | 31104 |
| 21 | Rajasthan | 14740 | 14740 | 27172 | 14839 | 8186 | 5370 | 50098 | 34949 |
| 22 | Sikkim | 1267 | 1267 | 360 | 151 | 279 | 550 | 1906 | 1968 |
| 23 | Tamil Nadu | 2204 | 2204 | 25526 | 16419 | 5637 | 3833 | 33367 | 22456 |
| 24 | Telangana | 0 | 0 | 13111 | 7226 | 2483 | 1176 | 15594 | 8402 |
| 25 | Tripura | 19890 | 14406 | 1580 | 845 | 378 | 211 | 21848 | 15462 |
| 26 | Uttar Pradesh | 0 | 0 | 67160 | 34544 | 10685 | 5415 | 77845 | 39959 |
| 27 | Uttarakhand | 28147 | 22771 | 4181 | 1890 | 5178 | 2954 | 37506 | 27615 |
| 28 | West Bengal | 40115 | 39736 | 30393 | 15335 | 5587 | 3538 | 76095 | 58609 |
| x | Total | 294514 | 264488 | 427911 | 213361 | 122601 | 81848 | 845026 | 559698 |

Note:-1:- In addition, States can avail 15th F. C. recommended grants from Rs. 8000 crore earmarked for incubation of new Cities and Rs. 450 crore earmarked for National Data Centre.

Note:-2:- Total Local Bodies Grant includes Rural & Urban Local Body Grants and Health Grants through local Governments.

*Note:-3:- The allocation for Disaster management grants is equal to the Union share of the State Disaster Risk Management Fund (SDRMF). The release of grants for disaster management includes the Union share of the SDRMF and additional Central Assistance from National Disaster Response Fund.

Note:-4:- Figures are rounded off.